

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 2967

ANSWERED ON 12.12.2024

ERCP IN RAJASTHAN

†2967. SHRI BHAJAN LAL JATAV

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the names of the States among which a Memorandum of Understanding (MoU) has been signed for the Eastern Rajasthan Canal Project (ERCP) in Rajasthan along with the date and the current status thereof;
- (b) the contribution of the State Governments and the Union Government in the said project;
- (c) the estimated amount likely to be utilised in the entire project along with Detail Project Report (DPR) being proposed in this regard;
- (d) the date of commencement of the said project along with the time by which it is likely to be completed; and
- (e) the details and the names of the rivers included in the said project and the districts to which water is proposed to be provided under the said project?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (c) A Memorandum of Understanding (MoU) has been signed by the States of Rajasthan and Madhya Pradesh with the Ministry of Jal Shakti, Government of India on 28.01.2024, for preparation of the Detailed Project Reports (DPRs) and on broad planning of the Modified Parbati-Kalisindh-Chambal (MPKC) link project, duly integrated with the Eastern Rajasthan Canal Project (ERCP), which is a part of the National Perspective Plan (NPP) for inter-linking of Rivers. Further, the Ministry of Jal Shakti has made concerted efforts at various levels with both the States for resolution of their apprehensions regarding water sharing and expeditious completion of the DPRs of various components of this link project, by the respective two States. Assessment of the estimated cost of the project and consideration on cost sharing pattern can be made only after the finalization of the DPRs of all the components of the link project by the two States.

(d) The date of commencement of the project and the time by which it is likely to be completed, would depend upon the two States completing the DPRs of their respective components, obtaining the necessary statutory clearances and fulfilling other preparatory requirements for the project's implementation.

(e) The MPKC link project, *inter alia*, involves major rivers, viz; Chambal and its tributaries like Parbati, Kalisindh, Kuno, Banas, Banganga, Rupa rail, Gambhiri, and Mej. The project is envisaged to provide water to the 21 newly constituted districts of Jhalawar, Baran, Kota, Bundi, Tonk, Sawai Madhopur, Gangapur, Dausa, Karauli, Dholpur, Bharatpur, Deeg, Alwar, Khairthal-Tijara, Kotputali - Behror, Jaipur urban, Jaipur rural, Dudu, Ajmer, Beawar and Kekri and *en-route* towns, tanks and villages in Rajasthan, and to the districts of Guna, Shivpuri, Sheopur, Sehore, Shajapur, Dewas, Rajgarh, Ujjain, Mandsaur, Bhind, Morena, Agar Malwa, Ratlam, Gwalior and Dhar, in Madhya Pradesh, for various purposes, such as, drinking water supply, irrigation and to meet industrial water demands.
